

GOVERNMENT OF MAHARASHTRA
Department of Revenue and Forest, Disaster Management,
Relief and Rehabilitation, Mantralaya, Mumbai- 400 032
No. DMU/2020/CR. 92/DisM-1, Dated: 8th May, 2020

ORDER

Sub- SOP for handling of Passengers landing at Chhatrapati Shivaji Maharaj International Airport, Mumbai

- Ref: 1. Press Information Bureau, Government of India Press Release dated 4th May, 2020
2. Ministry of Home Affairs' (MHA) Order No.40-3/2020-DM-I (A) dated 5th May, 2020

Whereas, it has been decided to bring Indian nationals stranded abroad in a phased manner and Ministry of Home Affairs vide its Order No.40-3/2020-DM-I(A) dated 5th May, 2020 has issued SOPs for the movement of the arriving passengers, in exercise of the powers conferred under the Disaster Management Act, 2005, the undersigned, in his capacity as Chairperson, State Executive Committee, hereby issues the following directives for movement of passengers landing at Chhatrapati Shivaji Maharaj International Airport, Mumbai to mitigate the possibility of spread of COVID-19 in Maharashtra:

1. The detailed list of arriving passengers with their passport details, arrival flight, date and time current residential address and mobile numbers will be shared with the Nodal Officer of Government of Maharashtra by the MEA at least one day in advance.
2. Flow of passengers after arrival at the airport would be in accordance with the chart annexed (see Annexure-I).
3. Mumbai Sub-Urban District Collector shall set up a 24*7 reception-cum-helpline desk, in coordination with Mumbai Municipal Corporation, Commissionerate of Police, Mumbai and Transport Commissioner office, at Airport which will have all the information on flights, movement plan and details of arriving passengers. The names and telephone numbers of helpline desk shall be shared with the passengers through respective Missions.
4. Shri G. Chandramouli, Regional Director, Mumbai Airport will provide necessary assistance to local administration at the Airport. APHO (Dr.Pashi and Dr.More) from

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Mumbai International Airport will co-ordinate with nodal officer appointed by MEA and Collector, Mumbai Suburban District and implement the necessary instructions.

5. Collector Mumbai Suburban District, shall co-ordinate with airport authorities/ Mumbai Municipal Corporation to appoint a nodal officer in charge for triage room and make all arrangements in co-ordination with Airport Authorities for triaging the passengers. He shall deploy enough man power for data entries so that proper records of all arrivals in excel sheet may be maintained.
6. On arrival thermal screening as per health protocol will be carried out in respect of

6. On arrival, thermal screening as per health protocol, will be carried out in respect of all the passengers by the Health officials from BMC.
7. All passengers shall be asked by the Immigration official to download ArogyaSetu app on their mobile devices on local SIM. The local SIM would be made available on payment, if passenger does not have one .
8. All the passengers will be quarantined at paid facility for a period of 14 days from the date of arrival as per the protocol. The quarantine facilities shall be identified by the respective Collectors/BMC in advance. These facilities shall be as far as possible, in the district headquarters, of the district to which the arriving passengers belongs. In case of Mumbai, they'll be taken to one of the hotels identified by Greater Mumbai Municipal Corporation. A list of these facilities with addresses and officer in-charge shall be shared with MEA/MHA.
9. After completion of all immigration and health check-ups as per protocol, the passengers shall be taken to suitable pre-determined hotel/institutional quarantine facilities in BMC area/respective district headquarters, on payment basis.
10. Transport Commissioner, who shall be given advance copy of movement plan of the passengers, will arrange to prepare transport plan of all arrivals. He shall coordinate with GM BEST and MD MSRTC on this to facilitate paid transfer of passengers to institutional quarantine facility/earmarked hotel of the district.
11. General Manager, BEST/ Managing Director MSRTC shall provide BEST/MSRTC buses as may be required for ferrying passengers from airport to paid quarantined facility. For district movements, sufficient taxis may also be made available on payment basis.
12. Commissioner of Police, Mumbai shall make necessary arrangements to ensure smooth movement of these arriving passengers to respective quarantine facilities within Mumbai and State.

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13. Mumbai Municipal Corporation shall provide medical team, PPE kits, etc. as may be required at the paid quarantined facility.
14. Those passengers who are residents of other State and are desirous to travel to their home State, they will be permitted, provided the host state is ready to receive. The necessary pass will be issued by the nodal officer.
15. All passengers during quarantine will be regularly checked by District/ BMC Health officials as per protocol.
16. If they test negative after 14 days, they will be allowed to go home and will undertake self-monitoring of their health for 14 more days as per protocol. The remaining persons will be shifted to the medical facility by the State/ UT Government.

BY ORDER AND IN THE NAME OF THE GOVERNOR OF MAHARASHTRA

Ajy Mehta
(Ajy Mehta)
Chief Secretary
Government of Maharashtra

Copy to:

Movement of Passenger Inside Airport HEALTH SCREENING

- From the dedicated aerobridges, the passengers will arrive escorted by Airline Staff to the APHO Health Counters for Initial Thermal Screening, where symptomatic passengers would be isolated and moved to designated hospital as per the existing SOPs.
- Note : Airlines staff in the aircraft and at ground will ensure that the arriving passengers have filled their SRFs properly.
- After screening, the remaining asymptomatic passengers will be allowed to move to the designated Immigration Counters with passports and a copy of the SRF(Self Reporting Form) as per the existing SOP.

IMMIGRATION

- The passengers will be directed to the designated Immigration Counters, in case any passenger presents himself at any other counter, the immigration staff would direct him to the designated counters.
- After clearance of immigration, the passport of the passengers shall be retained by the immigration officials.
- Passengers in batches of 30, will be handed over to the escort team (24x7 – 5 member Team, Headed by CISF and comprising representative from DIAL, Airlines and Mumbai Police). The passports of these passengers would be handed over by the immigration staff to the Team Lead (CISF officer).
- **THE PASSPORTS SHALL NOT BE HANDED OVER TO THE PASSENGERS**

LUGGAGE COLLECTION AND CUSTOMS

- The Team, along with the passengers shall move to the luggage belts to collect the luggage. If there is any delay/ missing luggage in the case of any/ few passengers, the respective passenger shall stay behind along with a team member and the rest of the team and passengers shall proceed further through the customs.
- If there is any delay in the Customs Clearance, the respective passenger shall stay behind along with a team member, while the rest of the team and passengers shall proceed further.

CONTROL ROOM

A Control Room shall be set up at the Mumbai International Airport for overall monitoring

The Control Room In-charge would perform the functions of supervision and co-ordination.

The escort team would report to the control room in-charge who will assign a counter to the batch.

TRIAGE ROOM

The team along with the passengers shall move to the designated triage area manned by Govt. of Maharashtra officials with logistics like laptops, etc.

There would be 5 screening counters manned by medical officers and para-medical staff deputed by Govt. of Maharashtra.

At the assigned counter, the passports of the entire batch will be handed over by the Team Lead to the Medical Officer in-charge of the counter.

Passengers would be screened and those without any risk factors would be sent for paid quarantine after providing them their passports, the Paid Quarantine Advisory and collecting a declaration from them, to remain strictly under Paid Quarantine, or else face penal action, as per the rules. These passengers would be linked to the IDSP, surveillance system. Govt. of Maharashtra would depute Maharashtra State IDSP team for this purpose.

The High Risk Passengers identified for quarantine at the facilities would be first asked to fill up a declaration opting for paid/ Govt. Quarantine Facility.

The escort team would escort these passengers to the transport provided by the State Govt./MCGM.

The local police shall provide escort to the bus ferrying passengers to the paid quarantine.